

BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA
CORRIGENDUM
TO
ADJUDICATION ORDER NO. AO/VKV/DL/42/2015

1. Whereas an order bearing No. AO/VKV/DL/42/2015 dated July 09, 2015 (hereinafter referred to as "the order") was passed against "M/s. Cebon India Ltd." imposing certain penalty.
2. And whereas I have noticed an inadvertent error in the penalty imposed amount mentioned in word as Rupees Two lakh Forty five only of the Company stated in the order. In this regard, penalty imposed amount mentioned in word shall be read as "Rupees forty five lakhs only".
3. Other contents of the order shall remain unchanged.

DATE: July 22, 2015

PLACE: New Delhi


VIJAYANT KUMAR VERMA
ADJUDICATING OFFICER